

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/ (IB)/2017
NAME OF THE PETITIONER(S) : A. SOMASUNDARAM
NAME OF THE RESPONDENT(S) : MARG PROPERTIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. B. Rishanarajalingam

Respondent Counsel

Chandrasekaran

2. C.T. KURUGAPPAN

Counsel for Petitioner

— K. Anantha Padmanabha Swamy —

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time to make submissions in regard to the proposal for settlement. Time extended at request finally. Put up on 17.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)